

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2017)

FOR THE ATTENTION OF THE CREDITORS OF ASHTMURTI EXIM PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	ASHTMURTI EXIM PRIVATE LIMITED
2	Date of incorporation of corporate debtor	16/04/2013
3	Authority under which corporate debtor is incorporated / registered	ROC-Kanpur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29248UP2013PTC132876
5	Address of the registered office and principal office (if any) of corporate debtor	A-19, SECTOR 58, Gautam Buddha Nagar, Noida, Uttar Pradesh, India, 201301
6	Insolvency commencement date in respect of corporate debtor	27.12.2024
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Ashok Kumar Verma IBBI/IPA-002/IP-N00591/2018-19/11847 13-B, 2nd Floor, Above Central Bank of India, Netaji Subhash Marg, Daryaganj, New Delhi-110002 ashokvermafcs@yahoo.com
8	Last date for submission of claims	25.01.2025

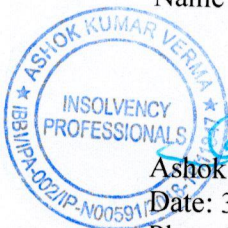
Notice is hereby given that the M/s Ashtmurti Exim Private Limited has commenced voluntary liquidation on 27.12.2024

The stakeholders of M/s Ashtmurti Exim Private Limited are hereby called upon to submit a proof of their claims, on or before 25.01.2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Ashok Kumar Verma
Date: 31.12.2024
Place: New Delhi